

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(DEPARTMENT OF ELECTRONICS & INFORMATION TECHNOLOGY)

LOK SABHA

UNSTARRED QUESTION NO. 3061
TO BE ANSWERED ON: 16.03.2016

MISUSE OF MATRIMONIAL SITES

**3061 DR. SHRIKANT EKNATH SHINDE:
SHRI FAGGAN SINGH KULASTE:
SHRI VINAYAK BHAURAO RAUT:**

Will the Minister of Communications & Information Technology be pleased to state:-

- (a) whether the Government is aware that matrimonial sites are being misused for dating, cheating and exploiting women and if so, the details thereof;
- (b) whether the Government is planning strict regulations for these websites;
- (c) if so, the details thereof; and
- (d) the time by which a final decision is likely to be taken in this regard?

ANSWER

**MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to d): Instances of frauds on matrimonial websites are brought to the notice of the Government time to time. A committee has been constituted by Ministry of Women and Child Development with representative of Ministry of Home Affairs (MHA), Department of Electronics and Information Technology (DeitY) and online service providers of the matrimonial sites to work out the possible ways for better regulations in order to mitigate and eliminate the frauds in the digital space concerning matrimonial sites.
